

DIVISION BENCH  
COURT - II

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/94(KB)2022  
IA(I.B.C)/1583(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	INDIAN BANK VS SRI ANIRUDH KANOI
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Siddhartha Chatterjee, Adv. ] For the Applicant in IA(I.B.C)/1583(KB)2023  
Mr. Abir Lal Ghosh, Adv. ]

Mr. Subhankar Nag, Adv. ] For Sri Anirudh Kanoi  
Mr. Avishek Guha, Adv. ]  
Ms. Arunika Dutta, Adv. ]  
Mr. Kaustav De Sarkar, Adv. ]

Mr. Rajesh Kumar Agrawal, RP ] For the Resolution Professional  
Ms. Pooja Agrawal, Adv. ]

**ORDER**

1. Learned Counsel/Authorized Representative for the parties present.
2. List this matter on **23<sup>rd</sup> April, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**